

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA-995/2013  
MA-3543/2017  
MA-126/2014**

**New Delhi, this the 19<sup>th</sup> day of September, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

B.B.S. Yadav, S/o Sh. K.S. Yadav,  
r/o 184A, Pocket C, Shidhartha Extension,  
New Delhi.

... Applicant

(through Sh. Yogesh Sharma)

## Versus

1. Delhi Development Authority through,  
The Vice Chairman, Vikas Sadan,  
INA Building, New Delhi.
2. The Lt. Governor,  
Govt. of NCT of Delhi,  
Raj Niwas, Raj Niwas Marg, Delhi. ... Respondents

## ORDER(ORAL)

**Mr. Shekhar Agarwal, Member (A)**

MA No. 3543/2017 has been filed to seek leave of this Tribunal to withdraw OA No. 995/2013 at this stage with liberty to approach the Tribunal again if grievance still survives. For the reasons stated in the MA, the same is allowed and consequently the OA is also dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/